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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 92 of 2005
In
Original Application No.899 of 2005

Allahabad this the 06th day of January 2006

Hon'ble Mr.A.K. Bhatnagar, Member(J)
Hon'ble Mr.D.R. Tiwari, Member (A)

S.K. Agrawal Applicant

By Advocate Shri B.L. Kulendra

Versus

Union of India and others Respondents

ORDER

By Hon'ble Mr.A.K. Bhatnagar, Member (J)

This review application has been filed for review of our Order dated 22.09.2005, by which the O.A. was dismissed as withdrawn.

2. We have carefully gone through our Order dated 22.09.2005 and find that the above order was passed on the prayer of counsel for the applicant in the presence of respondents' counsel. We find no error in our order. Accordingly, review application is rejected.

Dhawal
Member {A}

JW
Member {J}

/M.M./